(v) grant of fellowships to scien tists and students,

The Protocol would be implemented through the development of annual workplans to be formulated jointly by the t''''o Governments, and would be implemented through the 'following Agencies on either side:—

On the Indian Side:

(i) The Department of Agricultu-ra' Research and Education and the Indian Council of Agricultural Research (ICAR); and

(ii) Ministry of Irrigation.

*On the Democratic People's Repuh-.* lie of Korea Side.

Korea Technical Corporation.

## **Onions rotting for want of transport**

1885. SHRI HARVENDAR SINGH HANSPAL: Will the Minister of AGRICULTURE be pleased to state:

(a) whether it is a fact that onions are rotting in Maharashtra due to non. aval'ability of wagons to transport the same to other partg of the country; and

(b) if so, what steps are being taken by Government to ease the situ ation in the interests of better sup plies in other parts of the country?

THE MINISTER OF AGRICULTURE AND RURAL RECONSTRUCTION AND IRRIGATION (RAO BIRENDRA SINGH): (a) and (b) The problem relating t« the transportation of onions has been brouhgt to the notice of the Government and this matter hag been taken up with the Railways.

## Distribution of Maida in Delhi

1886. SHRI JAGANNATHRAO JOSHI: Will the Minister of AGRICULTURE be pleased to state:

(a) whether it js a fact that the Delhi Administration had issued a 196

notification for the distribution of Maida in Delhi in the month of January, 1981;

(b) whether it is also a fact that the said notification was cancelled within a few days;

(c) if so, what are the reasons therefor and ^he expenditure incurred on this account; and

(d) what is the number and the names of persons whom permits/licen-ceg were given during t.he above pe. riod?

THE MINISTER OF AGRICULTURE AND RURAL RECONSTRUCTION AND IRRIGATION (RAO BIRENDRA SINGH): (a) Yes, Sir.

(b) and *^y* Following representations 'from bakers that it will be inconvenient for them to get the permits from Circle Offices, the Delhi Administration reviewed the matter and decided to postpone the operation of the order until further orders. It ig reported by the Delhi Administration that no specific expenditure was incurred on this account.

(d) As the Order wag to take effect from a prospective date, no permits/ licences were issued.

## राष्ट्रीय ग्रामोग रोजगार कार्यंकम

1887 श्री संस्वयोल मलिक : क्या ग्रामोण गुर्नानर्माण मंत्रीः यह बताने की क्रुपा करेंगे कि:

(क) क्या यह सव है कि कतिपय राज्यों में राष्ट्रीय ग्रामीण रोजगार कार्य-कम लागु नहीं हैं; और

(ख) यदि हां, तो उसके क्याकारण हैं श्रौर कित-कित राज्यों में उक्त कार्यं-कम लाग नहीं हैं ?